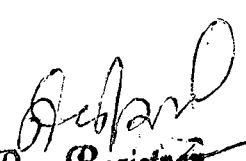


19/11/01

Mr Vijay Mehta, Counsel for the Applicant
Mr Vinit Mathur, Counsel for the Respondents

Reply has already been filed
on 05/11/2001 and a copy of it has been
delivered to opp. Counsel

May be listed before the
Honble Court on 14-12-2001 for hearing
as jointly prayed.


Dy. Registrar
S. A. T. JODHPUR.

14/12/2001

Mr. Vijay Mehta, Counsel for the applicant
Mr. Vinit Mathur, Counsel for Respondents

**A.B. not formed Put up
for admission / direction/
hearing on 17.11.1992**


Court Master

17-1-2002

Mr. Vijay Mehta, Counsel for applicant.
Mr. Vinit Mathur Counsel for respdn.

Mr. Vijay Mehta, Learned
Counsel for the applicant, states
that this OA has become infructuous.
It is accordingly dismissed. No
order as to costs.

Part II and III destroyed
in my presence on 21.6.07
under the supervision of
Section officer (I) as per
order dated 14.5.03.

Gopal Singh
Adm. Member

P. P. GARG
Vice Chairman

Section officer (Record)


Mu-
22/1
23/1